

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/68/2017
NAME OF THE PETITIONER : CENTURY OFFSET PRINTERS KERALA PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar UK	Counsel for the Applicant Company	Rajanthan.

ORDER

Counsel for petitioner present. Registrar of Companies, Kerala, sent a letter requesting to post the matter on 9.11.2017 for making submissions. Counsel for petitioner expressed his inconvenience for his presence on 9.10.2017. At his request the matter is adjourned to 10.11.2017. Counsel for petitioner is directed to inform the next date of hearing to the respondent for making submissions. Put up on 10.11.2017 at 10.30 A.M.

-S-d
K Anantha Padmanabha Swamy
Member (Judicial)

bc